

Incident of death of youth due to train accident

1082. SHRI GOVINDRAO ADIK:

SHRIMATI KUSUM RAI:

SHRI SHREEGOPAL VYAS:

SHRI MOHAN SINGH:

SHRI M.P. ACHUTHAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether enquiry into the incidents of death of candidates who were atop of the train in the recent past in Uttar Pradesh has been completed;
- (b) if so, the reasons that caused the accident;
- (c) whether compensation was paid to the dependents of the deceased;
- (d) if so, the details thereof;
- (e) whether any person/institution/department has been held responsible for this; and
- (f) if so, the action taken and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) No, Sir. Inquiry has not been completed. However, preliminary report of the Commissioner of Railway Safety (CRS), Northern Circle, New Delhi has been received, and final report is still awaited.

(b) The Commissioner of Railway Safety in his preliminary report has observed that unusual occurrence to a few unauthorised passengers travelling on the roofs of the coaches of Train No. 12332 Jammu Tawi-Howrah Himgiri Express in Shahjahanpur Yard between Shahjahanpur and Roza railway stations of Moradabad Division of Northern Railway at 16.24 hours on 01.02.2011, took place due to their striking against the Public Foot Over Bridge situated at the Lucknow (East) end of Shahjahanpur railway station.

(c) No, Sir.

(d) Does not arise.

(e) and (f) Action will be taken on receipt of the final report of the Commissioner of Railway Safety.